


OP-658/04

22.8.2007

Hon. Mr. K.S. Menon, A.M.

Shri S.K. Pandey holding brief of
Shri R. Verma, counsel for the
applicant seeks adjournment. Adjourned.

List on 26.9.2007.


A.M.

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REGISTRAR

List O.A. C.P. R.A.
before Hon. Jg. Bench for
Adm. F.O. H. On

26.09.07

07.11.07


REGISTRAR

18.10.07

Hon. Mr. Justice Khemkar, V.C

On the application No. 2204 of
2007 moved by Shri Rakesh Verma,
Counsel for the applicant, this case was
taken up for orders on that application.
AS the request is for dismissing this
OA as withdrawn, so I see no
difficulty in passing orders on
this application.

The OA is accordingly dismissed
as withdrawn with no order as
to costs.


18.10.07
V.C

OR

misc withdrawal App. 2204/07
is submitted for order

10/10/07

lev/